

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION NO. 302
TO BE ANSWERED ON 23.03.2017

PROCUREMENT OF POWER FROM LARGE WIND POWER PROJECTS

*302. DR. SHRIKANT EKNATH SHINDE:

SHRI VINAYAK BHAURAO RAUT:

Will the Minister of NEW & RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has formulated a scheme to source power from large wind power projects to enable nonwindy States to meet their non-Renewable Purchase Obligations (RPOs) thereby enlarging the wind power market and if so, the details thereof;
- (b) whether some State utilities have expressed interest in purchasing wind power and if so, the details thereof;
- (c) whether the PTC India has entered into a Power Purchase Agreement (PPA) with successful bidders for supplying power to the utilities and if so, the details thereof;
- (d) whether the tariff has been fixed through the wind power auction and the competitively priced wind power is likely to encourage the consumers to switch over to cleaner sources of energy and if so, the details thereof; and
- (e) whether the non-windy States are likely to secure wind based power from States that are rich in wind resources and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. 302 TO BE ANSWERED ON 23.03.2017. REGARDING PROCUREMENT OF POWER FROM LARGE WIND POWER PROJECTS.

(a) to (e): The wind power potential in the country is concentrated in 7-8 windy States namely, Andhra Pradesh, Gujarat, Karnataka, Madhya Pradesh, Maharashtra, Rajasthan, Tamil Nadu and Telangana.

To enable Discoms of the non-windy States to fulfil their non-solar Renewable Purchase Obligations (RPOs), through purchase of wind power at a tariff determined by transparent bidding process, a Scheme for Setting-up of 1000 MW Inter-State Transmission System (ISTS) connected Wind Power Projects was sanctioned in June 2016.

The Scheme is being implemented through Solar Energy Corporation of India (SECI). PTC India Ltd. is the trading company selected by SECI to sign the Power Purchase Agreement (PPA) with successful bidders and to sign back-to-back Power Sale Agreement (PSA) with State utilities/bulk consumers. The duration of PPA and PSA will be 25 years from Commercial Operation Date (COD) of the project.

In the first wind power auction conducted by SECI, the non-windy States will get wind power from wind resource rich States. The State utilities of Bihar, Delhi and Dadra & Nagar Haveli have expressed their interest in purchasing such wind power.

The e-reverse auction for selection of the bidders was held on 23.02.2017 and the price discovered was Rs. 3.46 per unit. Such low tariffs will encourage the consumers to switch over to cleaner sources of energy.

SECI is in the process of issuing Letter of Award (LoA) to the successful bidders. PPA is to be signed within a period of six months from the date of issue of LoA.